

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**O.A. No. 61/633/2020**

This the 23<sup>rd</sup> March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Abid Suhil Hussain s/o late Sh. Haji Ali Mohd. Bhat, r/o H.No.148, Raj Bagh Srinagar presently posted as In charge Managing Director, Jammu & Kashmir Minerals Ltd., Jammu.

.....Applicant

(Advocate: Mr. K.Nirmal Kotwal)

**Versus**

1. Commissioner/Secretary, Industries & Commerce Department, J & K Govt. Civil Secretariat, Jammu/Srinagar.
2. Commissioner/Secretary, BPE/Finance Department J & K Govt., Civil Secretariat, Jammu/Srinagar.
3. Commissioner/Secretary, General Administration Department, J & K Govt., Civil Secretariat, Jammu/Srinagar.
4. Hon'ble Chairman/Board of Director, Jammu & Kashmir Mineeral Ltd., Jammu J & K Govt. Civil Secretariat, Jammu/Srinagar

.....Respondents

**O R D E R [O R A L]**

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**



1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.
2. In view of the submissions made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(ANAND MATHUR)**  
MEMBER (A)

**(RAKESH SAGAR JAIN)**  
MEMBER (J)

KKS